

SHRI H. C. DASAPPA: May I know whether the Ministry of Railways asked for any timber for their use, for their sleepers?

MR. DEPUTY CHAIRMAN: It is a different question.

DR. P. S. DESHMUKH: The Railway Ministry always asks us for that whenever they require it.

\*98. [For answer, vide cols. 723-725 infra].

#### INTRODUCTION OF KHADI AND VILLAGE INDUSTRIES IN COMMUNITY CENTRES

\*99. SHRI DEOKINANDAN NARAYAN: Will the Minister of COMMUNITY DEVELOPMENT be pleased to state:

(a) the number of community centres in each State where khadi and village industries have been introduced;

(b) the progress so far made by these industries; and

(c) who is incharge of this work at the centres?

THE MINISTER FOR COMMUNITY DEVELOPMENT (SHRI S. K. DEY) : (a) and (b). Presumably the hon. Member is referring to the Community Development Blocks. In these Blocks Khadi and Village Industries are taken up as a part of the programme of economic development. Work in this direction has been taken up practically in each State. Detailed information has been asked for from the State Governments and will be placed on the Table of the House when received.

(c) There is a provision for an Extension Officer (Industries) in each Community Development Block and this officer is responsible for Village and Cottage Industries programme including the Khadi and Village Industries in the Block.

SHRI DEOKINANDAN NARAYAN: May I know, Sir, if these industries are introduced in these rural

projects on the basis of local requirements or on the basis of relief of unemployment?

SHRI S. K. DEY: Both.

SHRI DEOKINANDAN NARAYAN: May I know, Sir, if the production of these industries in the local areas is consumed in the area or is sold outside?

SHRI S. K. DEY: To the maximum extent possible the products are consumed in the local areas. The surplus is sold outside.

SHRI DEOKINANDAN NARAYAN : May I know, Sir, if the officers that are entrusted with this work are well versed in khadi and village industries techniques?

SHRI S. K. DEY: They are being trained to be as competent as our existing resources permit.

SHRI DEOKINANDAN NARAYAN: Are they sent to the Khadi and Village Industries Vidyalaya for training?

SHRI S. K. DEY: They are.

SHRIMATI SAVITRY DEVI NIGAM: May I know on what basis these Ambar Charkhas are allotted to the people who get training in the centres?

SHRI S. K. DEY: Sorry, I could not quite understand the question.

SHRIMATI SAVITRY DEVI NIGAM: Sir, it is a rule that every man who is admitted in those classes has to pay Rs. 10 in advance. Has the same rule been adopted in the Community Development Centres or not?

MR. DEPUTY CHAIRMAN: You want to know if any advance is taken from the trainees.

SHRI S. K. DEY: This is a matter of detail. I am not fully aware of it.

SHRI DEOKINANDAN NARAYAN: May I know what amount is sanctioned for this?

SHRI S. K. DEY: I am not aware of such details which are usually taken care of by the Block Officers in the

Blocks or the District Officers or the State Governments. The Central Administration concerns itself only with major matters of policy.

SHRIMATI SAVITRY DEVI  
NIG AM: May I know if there are any stipends given to the trainees?

SHRI S. K. DEY: Yes.

SHRI JASWANT SINGH: Have the khadi and village industries been included in all the Community Centres throughout the country?

SHRI S. K. DEY: Not in all the centres, but in as many centres as can offer immediate opportunities.

SHRI DEOKINANDAN NARAYAN: May I know why this work is not being entrusted to the All India Khadi and Village Industries Board?

SHRI S. K. DEY: I may mention for the information of the hon. Member that the Ministry of Community Development and the Khadi and Village Industries Board are working in the closest co-operation, and this Ministry is trying to utilise the resources of the Khadi and Village Industries Board to the maximum extent.

SHRI N. C. SEKHAR: May I ask the Minister whether any small-scale industries were introduced in the Community area in Kerala and, if so, what are those industries?

SHRI S. K. DEY: This is a different question, but I will say that in Kerala also both khadi and village industries as well as small-scale industries have been introduced according to the capacity of the Government agency there as also of the people.

SHRI JASWANT SINGH: Is it the policy of the Government to introduce these industries ultimately in all the Community Centres?

SHRI S. K. DAY : Yes, Sir.

**ADMISSION OF INDIAN SHIPPING COMPANIES  
FOR THE MEMBERSHIP OF SHIPPING  
CONFERENCES**

•100. SHRI M. VALIULLA: Will the Minister for TRANSPORT be pleased to state:

(a) the number of times, during the last five years when the Indian shipping companies applied for membership of shipping conferences;

(b) the names of such shipping conferences to whom applications were made;

(c) the number of cases in which such applications were (i) admitted and (ii) rejected;

(d) the names of the lines to which admission was granted; and

(e) the reasons for not admitting the shipping companies in cases where their applications were rejected?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a), (b), (c) and (e). A statement is laid on the Table of the Sabha. [See Appendix XV, Annexure No. 37.]

(d) This question is not quite clear. If the hon. Member wants to know the names of the Conferences to which Indian Lines were actually admitted, the information is included in the statement.

SHRI M. VALIULLA: According to the statement in many places the Conference Lines have refused our Companies. May I know what steps the Government have taken to see that our Companies are admitted into those Conferences? I want to know the steps taken by the Government.

SHRI O. V. ALAGESAN: This question was also answered before on several occasions on the floor of the House.

AN HON. MEMBER: Not satisfactorily.

SHRI O. V. ALAGESAN: Very satisfactorily. The reasons for the rejection of such applications are also included in the statement that has been